

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO.....OF

Applicant(s)

Respondent(s)

Advocate for

Advocate for

Applicant(s)

Respondent(s)

Notes of the Registry

Orders of the Tribunal

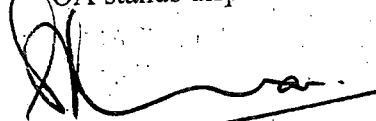
4.7.2011 OA No. 170/2011

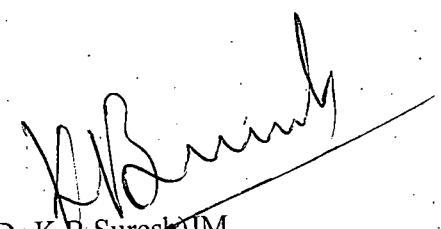
In this Application it appears that the applicant has moved an affidavit stating that at present he is not interested to proceed with the matter.

Mr. Salil Trivedi, Advocate, has filed Vakalatnama in the matter.

In view of the request made by the applicant, he is permitted to withdraw this Original Application and the same is therefore, dismissed as withdrawn.

OA stands disposed of accordingly.

  
(Sudhir Kumar)AM

  
(Dr. K.B. Suresh)JM